

IN THE INCOME TAX APPELLATE TRIBUNAL
DELHI BENCHES "F" : NEW DELHI

[THROUGH VIRTUAL HEARING]

BEFORE SHRI R.K. PANDA, ACCOUNTANT MEMBER
AND
SHRI NARENDER KUMAR CHOUDHRY, JUDICIAL MEMBER

ITA No.7546/Del./2019
Assessment Year 2014-15

Win Medicare Private Limited, 1311, Modi Tower, 98 Nehru Place, South Delhi, New Delhi PIN 110 019 PAN AAACW0631J (Appellant)	vs.,	The Addl. CIT, Special Range-9, Room No.193B, Central Revenue Building, I.P. Estate, New Delhi. PIN – 110 002 (Respondent)
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For Assessee :	None
For Revenue :	Sh. M. Baranwal, Sr. DR.

Date of Hearing :	24.12.2021
Date of Pronouncement :	24.12.2021

ORDER

PER R.K. PANDA, A.M.

This appeal by the Assessee is directed against the order dated 28.06.2019 of the Ld. CIT(A)-44, New Delhi, relating to the A.Y. 2014-15.

2. The assessee filed an application dated 10.12.2021 seeking permission for withdrawal of the appeal

on the ground that assessee has opted for VIVAD SE VISHWAS SCHEME, 2020 and filed Form Nos.3 and 4. However, none appeared on behalf of the Assessee at the time of virtual hearing.

3. In view of the same and in absence of any objection from the side of the Ld. D.R, the request of the assessee seeking for withdrawal of the appeal is allowed.

4. In the result, appeal of the assessee is dismissed as withdrawn

Order pronounced in the open court at the time of virtual hearing itself i.e., on 24.12.2021.

Sd/-

Sd/-

[Narender Kumar Choudhry]
Judicial Member

[R.K.Panda]
Accountant Member

Delhi; Dated 24th December, 2021.

VBP/-

Copy to

1.	The assessee
2.	The respondent
3.	CIT(A) concerned
4.	CIT concerned
5.	D.R. ITAT 'F' Bench, Delhi
6.	Guard File.

// By Order //

Assistant Registrar : ITAT Delhi Benches : Delhi.